

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2013.

DATE OF HEARING 02.04.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	750681/30	Opp. No. AMD-205325	M/s. Three N Products Pvt. Ltd., New Delhi/ M/s. Trademark Protec Co., New Delhi V/S M/s. Mayur Food Products, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	1467140/09	Opp. No. AMD-728160	M/s. Anand & Anand, New Delhi V/S M/s. Parker & Parker Company, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	721601/05	Opp. No. AMD-194811	M/s. Cadila Pharmaceut- icals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ M/s. Nayan Rawal & Associates, Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	748043/05	Opp. No. AMD-711643	M/s. Cipla Ltd, Mumbai/ M/s. Jasani & Company, Rajkot V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 03.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	755989/3	Opp. No. AMD-233626	M/s. Royal Heena Products, Pali (Raj.) V/S M/s. Topline Exim INC, Ahmedabad/ M/s. R. K. Dewan & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	722754/29	Opp. No. AMD-204550	M/s. Nirma Chemical Works Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. E. M. Ravji, Baroda	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	772334/05	Opp. No. AMD-167645	M/s. Remfry & Sagar, Gurgaon, V/S M/s. Kamlesh J. Shah, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	687886/9	Opp. No. AMD-200537	M/s. Rave Technologies Pvt. Ltd., Mumbai V/S M/s. Ajanta India Ltd., Morbi/ Shri Prashant Mule, Legal Manager of Company	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 04.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	679364/12	Opp. No. AMD-195861	M/s. Maruti Udyog Limited, New Delhi/ M/s. L. S. Davar & Co., New Delhi V/S M/s. Maruti Auto & Allied Industries, Jodhpur/ M/s. Agrawal & Company, Jodhpur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	706103/30	Opp. No. AMD-95553	M/s. Ashoka Trade Marks Co., New Delhi/ M/s. Archies Limited, New Delhi V/S M/s. Archi Food Products, Kheda	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	635576/03	Opp. No. AMD. 221355	M/s. Nirma Limited, Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajasthan Detergent, Jodhpur	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	570056/30	Opp. No. AMD-730532	M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Jayant Stores, Jamnagar V/S M/s. J. T. Trivedi & Associates, Ahmedabad/ M/s. Rajwadi Tea , Patan	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 05.04.2013.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi/ M/s. Manchanda Associates, New Delhi V/S M/s. Patel Chaturbhai Ranchhodhbhai & Co., Kheda (Guj.)/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	714609/05	Opp. No. AMD- 156915	M/s. GlaxoSmithkline Pharmaceuticals, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	680517/30	Opp. No. AMD-197386	M/s. Swastik Masala Pickles & Food, Bangalore/ M/s. W. S. Kane & Co., Mumbai V/S M/s. Lakda Udyog, Jaipur/ M/s. Everest IP & IT Law Firm, Delhi	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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**DATE OF HEARING 08.04.2013.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	787165/7	Opp. No. AMD-232925	M/s. Honest Trading Co. Pvt. Ltd., Navsar, Guj. Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Gayatri Machine Tools , Rajkot/ Mr. Rameshbhai M. Ghodasara, Rajkot	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	742094/24	Opp. No. AMD-110372	M/s. Shivam International, Amritsar V/S M/s. Shivam Prints, Surat/ M/s. M. P. Mirchandani & Co., Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	723359/05	Opp. No. AMD-194092	M/s. Cadila Healthcare Ltd., Ahmedabad/ M/s. Suresh M Upadhyaya, Ahmedabad V/S M/s. Aldoc Pharmaceuticals, Kota/ M/s. M. P. Mirchandani & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	779170/26	Opp. No. AMD-207684	M/s. Paresh Enterprises, Mumbai/ M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Hansam Industrial Corporation, Baroda/ M/s. Kuldip & Associates, New Delhi	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 09.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	755969/25	Opp. No. AMD-244291	M/s. DePenning & DePenning, Chennai V/S M/s. Varun Win, Ahmedabad/ M/s. Brahm-bhatt & Associates, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on I.P
2.	716819/05	Opp. No. AMD-119320	M/s. Wing Pharmaceuticals Pvt. Ltd., New Delhi/ Mr. Ajay Sahni, New Delhi V/S M/s. Medico Labs, Ahmedabad/ Mr. Subhaschandra V. Purohit, Ahmedabad.	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	641495/29	Opp. No. AMD-206317	M/s. Kocchar Brothers Rice Mills, Amritsar/ M/s. Grover & Associate, Delhi V/S M/s. Damodar Oil Mills, Gujarat/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-16
4.	641495/29	Opp. No. AMD-202089	M/s. National Export Industries, Rajkot/ M/s. K. J. Jasani & Company, Rajkot V/S M/s. Damodar Oil Mills, Gujarat/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	632902/09	Opp. No. AMD-203210	M/s. Tata Motors Limited, Mumbai/ M/s. DePenning & DePenning, Mumbai V/S M/s. Panasonic Battery India, Co., Vadodara/ M/s. R. R. Shah & Co., Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 10.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	772541/11	Opp. No. AMD-234231	M/s. Polycon Industries Pvt. Ltd., Guwahati V/S M/s. Baid Rotomoulers Pvt. Ltd., Jaipur/ M/s. Delhi Registration Services, New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	483817/05	Opp. No. AMD-450	M/s. Craford Bayley & Co., Mumbai V/S M/s. Cadila Laboratories Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	534183/06	Opp. No. AMD-799	M/s. Surya Roshni Ltd., Delhi/ M/s. Indian Trade Marks Company, New Delhi V/S M/s. Sunrise Industries, Jamnagar/ M/s. Fatehchand C. Shah & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 11.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	751881/05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai/ Mrs. V. G. Parulkar, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	676252/31	Opp. No. AMD-60521	M/s. Saheli Marketing Dharwad/ Mrs. A. V. Nathan, Bangalore V/S M/s. Saheli Products, Udaipur/ Shri Darshan P. Kinariwala, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

3.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashikant R. Vadhar, Bhavnagar/ M/s. H. K. Acharya & Company	12.00	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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**DATE OF HEARING 12.04.2013.**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635271/07	Opp. No. AMD-214394	M/s. Laxmi Oil Pumps & System, Solapur/ M/s. International Trade Marks Bureau, Mumbai V/S M/s. Creation Textiles, Ahmedabad/ M/s. Manoj G. Menda, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on I.P
2.	722643/05	Opp. No. AMD-117295	M/s. Martin & Harris Laboratories Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	722643/05	Opp. No. AMD- 117386	M/s. Walter Bushnell Private Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ M/s. Suresh M. Upadhyay, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/r.Gordhanbhai Govindji Chevdawala, Rajkot/ Mr. Bimal R Jani, Rajkot	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 15.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat/ M/s. Superfastaction Registration Service, Surat V/S M/s. Bansi Art & Print Pvt. Ltd., Surat/ M/s. Arjun T. Bhagat & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	736047/24	Opp. No. AMD-228254	M/s. Zeba Home Pvt. Limited, Mumbai/ M/s. AZB & Partners, Mumbai V/S M/s. Krishna Terine Pvt. Ltd., Surat/ M/s. Superfastaction Regn. Service, Surat	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	1579520/08	Opp. No. AMD-740510	M/s. Trade Mark Registration, Jaipur V/S M/s. Arjun T. Bhagat & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-16

**DATE OF HEARING 16.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chandigarh/ M/s. Madamser & Co., New Delhi V/S M/s. Samrat Cement & Chemical Industries Rajkot/ Mr. Ramesh Bhai M. Ghodasara, Rajkot	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears Pvt. Ltd., Jalandhar/ M/s. Madamser & Co., New Delhi V/S M/s. Max Switchgear Products, Rajkot/ M/s. Jasani & Co., Rajkot	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	



3.	676049/05	Opp. No. AMD- 105001	M/s. Eastern Medikit Ltd, Delhi/ M/s. Madamser & Co., Delhi V/S M/s. Cadila Healthcare Limited, Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	12.00 P.M		
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**DATE OF HEARING 17.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	741849/17	Opp. No. AMD-201429	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Rhodia Polymers & Specialties, Mumbai/ M/s. Vishesh & Associates, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	741145/05	Opp. No. AMD-225190	M/s. Glenmark Pharmace- uticals Ltd.,Mumbai/ M/s. Vishesh & Associates, Mumbai V/S Mr. Chittur Sivaram Ganeshan, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	594874/19	Opp. No. AMD-161530	M/s. Calcium Chemical Industries, Ahmedabad/ M/r. Ratilal Kalyanjibhai Patel, Ahmedabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Rajesh Lime Suppliers, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 18.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	475596/30	Opp. No. AMD-184159	M/s. Saber Tea Packers & Process, Himatnagar/ M/s. J. T. Trivedi & Associates, Ahmedabad V/S M/s. Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	623950/24	Opp. No. AMD-200146	M/s. Balar Silk Mills, Surat/ M/s. Rajendra H. Bhansali, Ahmedabad V/S M/s. Balar Synthetics Pvt. Limited, Rajkot/ Shri Pavan Sarvagna Godiwala, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	670085/05	Opp. No. AMD-95714	M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. R. K. Dewan & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-16

**DATE OF HEARING 22.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	886734/30	Opp. No. AMD-719162	M/s. The Gujarat Tea Depot Co., Ahmedabad M/s. R. K. Dewan & Co. Mumbai V/S M/s. Patel Enterprise, Sanand	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	542745/24	Opp. No. AMD-51238	M/s. Jasani & Company, Rajkot V/S M/s. Ram Prakash Kumar & Co., Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-16 & I.P
3.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocate, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad/ M/s. R. K. Dewan & Co., Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 23.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	646654/29	Rect. No. AMD-201367	M/s. Bhagwati Floor Milling Pvt. Ltd., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-26
2.	772970/17	Opp. No. AMD-226182	Mr. Rohtas Goel, New Delhi/ M/s. Taj Trade Mark Agency , Agra V/S M/s. Shree Omexy Time Industries, Morbi/ M/s. S. Majumdar & Co., Kolkata	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	513919/24	Rect. No. AMD-223434	M/s. Balar Synthetics Pvt. Ltd., Bhilwara/ Mr. Pavan S. Godiwala, Ahmedabad V/S M/s. Balar Silk Mills, Surat/ M/r. Rajendra H. Bhansali, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

**DATE OF HEARING 29.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1549573/30	Opp. No. AMD-733053	M/s. Tulsani Food Industries, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
2.	1549556/30	Opp. No. AMD-732912	M/s. A. D. Food Products, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	11.10 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
3.	1549556/30	Opp. No. AMD-733052	M/s. A. D. Food Products, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	11.20 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
4.	1553048/30	Opp. No. AMD-748783	M/s. A. D. Food Products, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
5.	1549574/30	Opp. No. AMD-733048	M/s. Tulsani Food Industries, Bikaner M/s. G. D. Bansal & Associates, Jaipur	11.40 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6

6.	1504598/30	Opp. No. AMD-728976	M/s. Tulsani Food Industries, Bikaner M/s. G. D. Bansal & Associates, Jaipur	11.50 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
7.	1553050/30	Opp. No. AMD-748785	M/s. Tulsani Food Industries, Bikaner M/s. G. D. Bansal & Associates, Jaipur	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
8.	1553829/30	Opp. No. AMD-748323	M/s. D. M. Food Products, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	12.10 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
9.	1553832/30	Opp. No. AMD-748324	M/s. D. M. Food Products, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	12.20 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
10.	1553059/30	Opp. No. AMD-750536	M/s. A. D. Food Products, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6
11.	1553059/30	Opp. No. AMD-750536	M/s. Tulsani Food Industries, Bikaner/ M/s. G. D. Bansal & Associates, Jaipur	12.40 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6

**DATE OF HEARING 30.04.2013.**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	741917/30	Opp. No. AMD-239587	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar/ M/s. Arora Registration Service, Amritsar  V/S M/s. Relish Foods & Baker's Vadodara/ M/s. H. K. Acharya & Company, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	741917/30	Opp. No. AMD-238198	Mr. Rajendra Babulal Malu, Kolhapur/ Mr. Chandrakant M. Joshi, Mumbai  V/S M/s. Relish Foods & Baker's Vadodara/ M/s. H. K. Acharya & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons, Amritsar/ M/s. Arora Registration Service, Amritsar  V/S M/s. Koteswar Chemfood Industries, Kutch/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	859147/03	Opp. No. AMD-258833	M/s. Sachdeva & Sons, Amritsar/ M/s. Arora Registration Service, Amritsar  V/S M/s. Shree Ayupharma, Gandhinagar/ M/s. Y. J. Trivedi & Co., Ahmedabad			

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